

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 10990 of 2015

(Arising out of OIO-AHM-EXCUS-002-COMMR-22-14-15 dated 27/02/2015 passed by Commissioner of Central Excise-AHMEDABAD-II)

M/s. SKF India Ltd

.....Appellant

VERSUS

C.C.E., Ahmedabad-ii

.....Respondent

APPEARANCE:

Shri. S.S. Gupta & Archit Agarwal, Chartered Accountant for the Appellant
Shri. T.G. Rathod, Joint Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 12.03.2020
DATE OF DECISION: 25.08.2020

The appeal is disposed of. For order, see order of date in Excise Appeal N. 10989 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Diksha